

MAHARAJA AGRASEN INSTITUTE OF MANAGEMENT STUDIES

(DEPARTMENT OF LAW)

(Established by Maharaja Agrasen Technical Education Society) Affiliated to Guru Gobind Singh Indraprastha University, Delhi **Recognized U/s 2(f) of UGC & Bar Council of India ISO 9001:2015 Certified Institution** Maharaja Agrasen Chowk, Sector 22, Rohini, Delhi -110086, INDIA www.maims.ac.in



MAIMS 2ndNATIONAL MOOT COURT **COMPETITION 2021**

26th- 28th **NOVEMBER 2021**

For Registration **CLICK HERE**

OUR SPONSORS





SCHOOL

MAIMS_MCS



MAIMS MCS



MAIMS DELHI IN in

MAIMS MOOT COURT SOCIETY

About Maharaja Agrasen Institute of Management Studies

MAIMS was established in 2003 by Maharaja Agrasen Technical Education Society. The Institute has attained a distinct position in running BBA, B.Com (H), BA (H) Eco., BA JMC, BA LL.B (Integrated), and BBA LL.B (Integrated) programmes affiliated with Guru Gobind Singh Indraprastha University, Delhi. We collaborate and maintain excellent relationships with industry and leading corporate houses for training and internship opportunities. This gives our students an edge over others, which is reflected in our year after year high placement rates. At MAIMS, we inspire dreams, galvanise actions, and define the vision for tomorrow. Our enthusiasm knows no bounds and our dedication to take education to new heights is indeed strong.

About Department of Law

The Department of Law was established in 2017 by introducing a five-year integrated BA LL.B degree course. Established as a unit of the Maharaja Agrasen Institute of Management Studies, the Department aims to provide quality education with a professional approach to the budding legal professionals. The year 2020 has added another feather to its cap with the introduction of the five-year integrated BBA LL.B course. Entry to the five-year course is through the rankings of the CLAT (Common Law Aptitude Test). The Department is equipped with requisite facilities like Moot Court, Legal Services Clinic, etc., as stipulated by the Bar Council of India. It has a mix of senior seasoned faculty as well as young and dynamic faculty.

MAIMS 2nd National Moot Court Competition, 2021

Maharaja Agrasen Institute of Management Studies 2nd National Moot Court Competition, 2021, aims to provide a platform for students across India to showcase their advocacy and research skills by competing in a professional and challenging environment. The purpose of organizing this competition is to help the participants nurture their prime advocacy skills. The Department of Law, MAIMS has been successful in organizing several mega-events in the recent past, including Intra Moot Court Competition (2019), Intra Trial Advocacy Competition (2020), 1st National Moot Court Competition (2020) as well as an Induction Moot Court Competition. The Inaugural Ceremony of the event will be organised in a Physical Mode (subject to the prevailing Government Protocols). In wake of the pandemic, we are holding the Competition Rounds at a Virtual Platform in order to ensure safety of the participants.



Chancellor, Maha	Founder and	Dr. Nand Kishore Gai Chief Advisor, MATE rsity, Baddi, HP, Ind	s h
Chairman		Executive Chairman	
Sh. Vineet Kumar Gupta		Sh. S.P. Aggarwal, IAS	
Sr. Vice Chairman			
Sh. Manoj Singhal			
Vice Chairmen			
Sh. Sunder Lal Goel		Sh. Jagdish Mittal	
Er. R. K. Gupta		Prof. (Dr.) M. L. Goyal (Academics)	
Sh. S. P. Goel		Er. S. C. Tayal	
Sh. Umesh Kumar Gupta	a		
General Secretary		Joint General Secretary	
Er. T.R. Garg		Sh. Mohan Garg	
Treasurer		Co-Treasurer	
Sh. O. P. Goel		Sh. Anand Kumar Gupta	
Secretaries			
Sh. Satish Garg		Sh. Madan Mohan Goel	
Sh. Gian Chand Aggarwal		Sh. Rajnish Gupta	
Ms. Sangeeta Gupta		Sh. Avinash Aggarwal	
Sh. Nitin Gupta			
Chief Executive			
Sh. Gyanendra Srivastav	va, IAS		
Advisors			
Prof. (Dr.) Muneesh Kumar		Prof. (Dr.) I. M. Kapahi	
Prof. (Dr.) G. P. Govil		Prof. (Dr.) N. K. Kakkar	
Maharaja Agrasen Institute of Management Studies	Maharaja Agrasen Institute of Technology	Maharaja Agrasen University	Maharaja Agrasen Global School
	मार्थित स्वयंत्र मार्थित कार्याप्ति कार्यापि न मनोरवैः	Spark- The Change	
Prof. (Dr.) S.K. Garg, Director General	Prof. (Dr.) Neelam Sharma, Director	Prof. (Dr.) R.K. Gupta, Vice Chancellor	Sh.B.L. Mahajan, Director
Prof. (Dr.) Ravi Kumar Gupta, Director	Prof. (Dr.) S.S. Deswal, Dean (Academics)	Sh. Suresh Gupta, Project Director	Sh. J.R. Mani Tripathi, CAO (Accounts)

INTRODUCTION

Moot court competitions provide an opportunity for curious law students to identify and redress the prospective legal issues presented as the moot problem. It aims to hone their problem-solving skills, encourages them to take upon the tasks of real lawyers, and deepen their knowledge of various legislations. Moot courts stimulate real-life proceedings, push the boundaries of one's intellect, advocacy skills, and emphasizes collective team efforts. Moot court competitions provide a foundation for students across different cities to compete and collaborate in a professional setting, to finesse and test their skills before they join the legal fraternity as the lawyers of tomorrow.

OBJECTIVES

- To facilitate practical learning and capacity building of the young law students.
- To engage the youth in a learning ambiance during the covid-19 pandemic.
- To motivate law students all across India and encourage the holistic development of their interpersonal and professional skills.

COMPETITION GUIDELINES

I. PROGRAM DETAILS

The MAIMS 2nd National Moot Court Competition, 2021, will be held in a Hybrid Mode from 26th November to 28th November 2021.

1.1 The competition is open for students who are pursuing LL.B three-year / five-year course during the current academic year.

1.2 Only one team is permitted to participate from each participating Institution.

1.3 Each team shall consist of three members. This number cannot be modified under any circumstances.

1.4 In a team consisting of three members, two members shall be designated as 'Speakers,' and the third member shall be designated as 'Researcher.'

1.5 All the participating teams must confirm participation by filling a Registration Form on or before October 25, 2021.

For Registration <u>Click Here</u>

1.6 As per the rules, each team upon completition of registration shall be allotted a unique Team Code for the competition. Each team must use the Team Code for further communication with the organizers during the course of the competition.

1.7 Any change in team composition must be intimated to the Organizer at the earliest through e-mail (mootcourtsociety@maims.ac.in). Such change must be accompanied by a freshly filled registration form.

1.8 Participants will receive an approval email, signifying the acceptance of their request for participation latest by **October 27, 2021.**

1.9 The participating teams are required to pay Rs. 3,000/- as registration fees.

The Last Date for Payment of Registration Fees is October 25, 2021.

For Rule Book <u>Click Here</u>

For Moot Problem <u>Click Here</u>

II. STRUCTU<mark>RE</mark> OF COMPETITION

The Competition shall consist of four rounds:

- 2.1 The Preliminary Round
- 2.2 The Quarter-Final Round
- 2.3 The Semi-Final Round and
- 2.4 The Final Round

2.1. Preliminary Round

The preliminary round will be held on 27th November, 2021. All the teams will compete twice in the preliminary rounds. After competing, the best 8 teams will advance to the quarter-final round.

2.2. <u>Quarter-Final Round</u>

The best eight teams will qualify for the quarter-final, which will be held on 27th November, 2021. After competing, the top 4 teams will advance to the semi-final round.

2.3. Semi-Final Round

The best four teams will qualify for the semi-final, which will be held on 28th November, 2021. After competing, the top 2 teams will advance to the final round.

2.4. <u>Final Round</u>

The final round will be held on 28th November, 2021. The best two teams will qualify for the finals. After competing, the team with the highest score will win the competition.

III. AWARDS

Best Team

- Cash prize of Rs. 25,000/-
- One Year Subscription of SCC Online to each Team Member worth Rs. 24,000 each.
- One Month Internship Opportunity under Mr. Narender Hooda, Senior Advocate, Supreme Court of India to each Team Member.
- One free course of their choice each from the Memo Pundits.

Runners Up

- Cash prize of Rs. 15,000/-
- One Year Subscription of EBC Learning to each Team Member worth Rs. 14,500 each.
- Rs. 1500/- discount coupon on any one course of their choice each from the Memo Pundits.

Best Speaker

- Cash prize of Rs. 5,000/-
- INR 1000/- discount on any one course of his/her choice from the Memo Pundits.

Best Researcher

- Cash prize of Rs. 5,000/-
- INR 1000/- discount on any one course of his/her choice from the Memo Pundits.

<u>Best Memorial</u>

• Cash prize of Rs. 5,000/-

Note: Cash awards will be sent after getting details of winners such as Institution ID card & Bank Account details after the submission of due documents as required by the committee. It will be processed after the due process, followed by the organisers.

IV. PROGRAM SCHEDULE

17/09/2021	Release of Moot Problem		
17/09/2021	Registration Open		
25/10/2021	Registration Closed		
25/10/2021	Last Date of Payment		
27/10/2021	Team Code Allotment		
30/10/2021	La <mark>st Date of</mark> Seeking Clarifications		
04/11/2021	Publishing of Clarifications		
13/11/2021	Last Date fo <mark>r M</mark> emorial Submission (Soft Copy Only)		
26/11/2021	Inaugural Ceremony, Draw of Lots & Exchange of Memorials		
27/11/2021	Researcher's Test		
27/11/2021	P <mark>reli</mark> minary Rounds		
27/11/2021	Quarter-finals		
28/11/2021	Semi-Finals		
28/11/2021	Finals		
28/11/2021	Closing Ce <mark>remony a</mark> nd Announcement of Awards		

MAIMS MOOT COURT SOCIETY

V. PAYMENT DETAILS

For NEFT/IMPS Transfer

Account Holder's Name: Maharaja Agrasen Institute of Management Studies Bank Name: Union Bank of India Account No.: 394502010059876 IFSC Code: UBIN0560421 Branch: Sector 22, Rohini, Delhi – 110086

Through Paytm

Phone No.: 8448186940 Account Holder's Name: Anil Kumar

For Registration Form Click Here

Note:- A screenshot of UTR/Ref No. of Payment to be uploaded for completing the Payment.

• The Last Date for Payment of Registration Fees is October 25, 2021.

Payment once made shall not be refunded. All transfers are non- refundable in nature.

SOCIETY

ORGANISING COMMITTEE

Chief Patron Dr. Nand Kishore Garg, Founder & Chief Advisor, MATES Chancellor, Maharaja Agrasen University, Baddi, HP

Patron Prof. (Dr.) S.K. Garg Director General, MAIMS Patron Prof. (Dr.) G.P. Govil Advisor, MATES

Chief Advisor Prof. (Dr.) Ravi Kumar Gupta Director, MAIMS Advisor Prof. (Dr.) Rajni Malhotra Dhingra Principal Department of Law

Faculty Coordinators

Dr. P<mark>rave</mark>en Kr. Gupta Head, <mark>Department</mark> of Law Chief Coordinator

Dr. Nisha Dhanraj Dewani Convenor

> Ms. Ritika Bhatia Member

Dr. Anuradha Asthana Member Ms. Aarushi Agarwal Co-Convenor

Dr. Nirdosh Kumar Member

Ms. Madhura Mohan Nikalje Member

Student Members

Shivam Sethi Student Convenor (+91-9599829969)

Ayushman Patnaik Secretary

Shivangi Singh Sponsorship Head Sarthak Budhiraja Student Co-Convenor (+91-8588083076)

> Jhanvi Tanwar Joint Secretary

Harsh Maheshwari IT Head

Harshit Arora PR Head Chahat Mittal Treasurer

Dipanita Singh Reporting Head

MAIMS 2ND NATIONAL MOOT COURT COMPETITION, 2021